

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No230  
**C.P.(IB)/24(AHM)2021**

**Order under Section 95(1) IBC**

**IN THE MATTER OF:**

Centrum Financial Services Ltd  
V/s  
Olga Menezes

.....Applicant

.....Respondent

**Order delivered on ..02/06/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Mamta Kadam, Adv.  
For the Respondent : Mr. Arpit Singhvi, Adv.

**ORDER**

Learned Counsel for the applicant states that the original applicant Centrum Financial Services Ltd. has assigned its debt to UV ARC and appropriate application is filed for substitution of the name of the applicant which is pending for scrutiny before the registry.

List on 27.07.2022.

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**